

# CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Caravs Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated .....

26.6.05  
Registration No. 00179104

R.P. Modi ....., Applicant (s)

VERSUS

....., Respondent (s)

23.8.05

A copy of the ORDER dated ..... passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

23.8.2005

Applicant by Shri S.P. Sinha.  
Respondents by Shri Om Namdeo.

This CCP is filed by the applicant for non-compliance of the order passed by the Tribunal on 10th December, 2003 in OA No. 832/2002. The respondents/contemners has submitted a letter dated 29.7.2005 by which the order passed by the Tribunal has been fully complied with. Thus, the CCP has become infructuous.

In view of the aforesaid the CCP is dismissed as infructuous. Notices issued are discharged. The applicant is at liberty to approach the Tribunal if he still feels aggrieved and so advised.

S/L—

(Madan Mohan)  
JM

(M.P. Singh)  
VC

CC-2005/2005  
DY REGISTRAR  
CENTRAL ADMINISTRATIVE TRIBUNAL  
JABALPUR

10/8/05  
26.6.05